

(5)

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05-10-2020 AT 10.30 AM THROUGH  
VIDEO CONFERENCING:**

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**PRESENT: SMT. R. SUCHARITHA, MEMBER, (JUDICIAL)  
SHRI. S. VIJAYARAGHAVAN, MEMBER, (TECHNICAL)**

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**APPLICATION NUMBER :  
PETITION NUMBER : IBA/1218/2019  
NAME OF THE PETITIONER(S) : S LAKSHMANAN & 1 ANOTHER  
NAME OF THE RESPONDENT(S) : GREEN PEACE CONSTRUCTIONS PVT LTD  
UNDER SECTION : 7 RULE 4 OF IBC 2016**

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**ORDER**

No representation for the Applicant.

There is no representation for the Respondent.

By order dated 01.09.2020, this Adjudicating Authority has directed the Applicant to take fresh notice to the Respondent. However, no notice has been taken by the Ld. Counsel for the Applicant till date.

Ld. Counsel for the Applicant is once again directed to take fresh notice to the registered office address of the Corporate Debtor by way of Speed Post as well as by way of email and file affidavit of service before next date of hearing.

List the matter on **02.11.2020** for hearing.

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**[S. VIJAYARAGHAVAN]  
Member (Technical)**

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**[R. SUCHARITHA]  
Member (Judicial)**